

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 6683 /A.

From :- Shri Kaushik Kumar Kalita,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Helen Dawngliani,
Registrar, Gauhati high Court,
Aizawl Bench, Aizawl.

Dated Guwahati, th 13 November, 2019.

Sub:- Casual leave.

Ref:- Your Note dated 07.11.2019.

Madam,

With reference to the above, I am directed to inform you that, the prayer of Shri Thang Lianmang Guite, Special Judge, P.C. Act, Aizawl for casual leave for 1 (one) day on 11.11.2019 along with station leave permission, has been granted/rejected.

Shri Guite may be informed accordingly.


Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo no.NO.HC.VII-21/2008/ 6684 /A. dtd. --- 13.11.19
Copy to:

✓ 1. The Systems Analyst , Gauhat High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)
Kalan